

- (l) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1986-87.
- (ii) Annual Report of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1986-87 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6766/94]
- (m) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1987-88.
- (ii) Annual Report of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1987-88 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6767/94]
- (n) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1988-89.
- (ii) Annual Report of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1988-89 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6768/94]
- (o) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1989-90.
- (ii) Annual Report of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1989-90 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6769/94]
- (p) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1990-91.
- (ii) Annual Report of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1990-91 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6770/94]
- (q) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1991-92.
- (ii) Annual Report of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6771/94]
- (r) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1992-93.

- (ii) Annual Report of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1992-93 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Eighteen statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-6772/94]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Horticulture Board, Gurgaon, for the year 1992-93 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Horticulture Board, Gurgaon, for the year 1992-93.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-6773/94]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Cooperative Sugar Factories Limited, New Delhi, for the year 1993-94 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Federation of Cooperative Sugar Factories Limited, New Delhi, for the year 1993-94. [Placed in Library. See No. LT-6774/94]

Review on the working of and Annual Report of National Seeds Corporation Ltd. New Delhi for 1993-94 etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): On behalf of Shri S. Krishna Kumar, I beg to lay on the Table:—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
- (i) Review by the Government of the working of the National Seeds Corporation Limited, New Delhi, for the year 1993-94.
- (ii) Annual Report of the National Seeds Corporation Limited, New Delhi, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6775/94]
- (2) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—
- (i) Review by the Government of the working of the Tamil Nadu Agro Industries Corporation Limited, Madras, for the year 1992-93.

- (ii) Annual Report of the Tamil Nadu Agro Industries Corporation Limited, Madras, for the year 1992-93 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.
[Placed in Library. See No. LT-6776/94]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Heavy Engineering Cooperative Limited, Pune, for the year 1993-94 alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Heavy Engineering Cooperative Limited, Pune, for the year 1993-94.
[Placed in Library. See No. LT-6777/94]
- (5) (i) A copy of the Annual Report (Hindi and English versions) by the Government of the working of the National Co-operative Agriculture and Rural Development Banks' Federation Limited, Bombay, for the year 1993-94.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Co-operative Agriculture and Rural Development Banks' Federation Limited, Bombay, for the year 1993-94 together with Audit Report thereon.
(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Co-operative Agriculture and Rural Development Banks' Federation Limited, Bombay, for the year 1993-94.
[Placed in Library. See No. LT-6778/94]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of State Cooperative Banks' Limited, Bombay, for the year 1993-94.
(ii) A copy of the Annual Report (Hindi and English versions) of the National Federation of State Cooperative Banks' Limited, Bombay, for the year 1993-94 together with Audit Report thereon.
(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Federation of State Cooperative Banks' Limited, Bombay, for the year 1993-94.
[Placed in Library. See No. LT-6779/94]
- (7) Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Accounts of the State Farms Corporation of India for the year 1993-94 within the stipulated period of nine months after the close of the Accounting year.
[Placed in Library. See No. LT-6780/94]
- (8) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 43 of the Central Agricultural University Act, 1992:—
- (i) Notification No. VC/CAU/14(Establish)/93 published in Gazette of India dated the 13th August, 1994 containing Ordinance issued by the Vice-Chancellor of the Central Agricultural University Imphal, regarding taking over of the management of Manipur Agricultural College.
- (ii) Notification No. VC/CAU/14(Establish)/93 published in Gazette of India dated the 13th August, 1994 containing Ordinance issued by the Vice-Chancellor of the Central Agricultural University Imphal, notifying that English shall be the medium of instruction and examination in all Under-Graduate and Post-Graduate Courses.
- (iii) Notification No. VC/CAU/14(Establish)/93 published in Gazette of India dated the 13th August, 1994 containing Ordinance issued by the Vice-Chancellor of the Central Agricultural University Imphal, notifying that the admission of students to the 1st year of B.Sc. (Agri.) in the College of Agriculture, Imphal shall be limited to forty students and the seats shall be allotted in the manner to the States of North-eastern Region as defined in the Notification.
- (iv) Notification No. VC/CAU/14(Establish)/93 published in Gazette of India dated the 13th August, 1994 containing Ordinance issued by the Vice-Chancellor of the Central Agricultural University Imphal, regarding admission and enrolment of students to Master of Science (M.Sc.) Agriculture Courses in CAU, Imphal.
- (v) Notification No. VC/CAU/14(Establish)/93 published in Gazette of India dated the 22nd October, 1994 containing Ordinance issued by the Vice-Chancellor of the Central Agricultural University Imphal, prescribing qualifications for appointment to various teaching/academic positions.
- (vi) Notification No. VC/CAU/14(Establish)/93 published in Gazette of India dated the 22nd October, 1994 containing Ordinance issued by the Vice-Chancellor of the Central Agricultural University Imphal, relating to various fees to be charged for courses of study of B.Sc/M.Sc. Agriculture of CAU.
[Placed in Library. See No. LT-6781/94]
- (9) (i) A copy of the Annual Report (Hindi and

English versions) of the National Cooperative Union of India, New Delhi for the year 1993-94.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Union of India, New Delhi for the year 1993-94 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Cooperative Union of India, New Delhi, for the year 1993-94.
[Placed in Library. See No. LT-6782/94]

Annual Reports and Reviews on the working of Allgarh Muslim University for 1992-93 and Bihar Education Projects Patna for 1992-93 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): I beg to lay on the Table—

- (1) (i) A Copy of the Annual Report (Hindi and English versions) of the Aligarh Muslim University for the year 1992-93.
- (ii) A Copy of the Review (Hindi and English versions) by the Government of the working of the Aligarh Muslim University for the year 1992-93.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
[Placed in Library. See No. LT-6783/94]
- (3) (i) A Copy of the Annual Report (Hindi and English versions) of the Bihar Education Project, Patna, for the year 1992-93 alongwith Audited Accounts.
- (ii) A Copy of the Review (Hindi and English versions) by the Government of Bihar Education Project, Patna, for the year 1992-93.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
[Placed in Library. See No. LT-6784/94]
- (5) (i) A Copy of the Annual Report (Hindi and English versions) of the Navodaya Vidyalaya Samiti, New Delhi, for the year 1992-93.
- (ii) A Copy of the Annual Accounts (Hindi and English versions) of the Navodaya Vidyalaya Samiti, New Delhi, for the year 1992-93 together with Audit Report thereon.
- (iii) A Copy of the Review (Hindi and English versions) by the Government of the working of the Navodaya Vidyalaya Samiti, New Delhi, for the year 1992-93.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-6785/94]

- (7) (i) A Copy of the Annual Report (Hindi and English versions) of the Rashtriya Sanskrit Vidyapeetha, Tirupati, for the year 1991-92.
- (ii) A Copy of the Annual Report (Hindi and English versions) of the Rashtriya Sanskrit Vidyapeetha, Tirupati, for the year 1992-93.
[Placed in Library. See No. LT-6786/94]
- (iii) A Copy of the Annual Accounts (Hindi and English versions) of the Rashtriya Sanskrit Vidyapeetha, Tirupati, for the years 1991-92 and 1992-93 together with Audit Report thereon.
- (iv) A Copy of the Review (Hindi and English versions) by the Government of the working of the Rashtriya Sanskrit Vidyapeetha, Tirupati, for the year 1991-92 and 1992-93.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
[Placed in Library. See No. LT-6787/94]
- (9) (i) A Copy of the Annual Report (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1992-93.
- (ii) A Copy of the Annual Accounts (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1992-93 together with Audit Report thereon.
- (iii) A Copy of the Review (Hindi and English versions) by the Government of the working of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1992-93.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.
[Placed in Library. See No. LT-6788/94]
- (11) (i) A Copy of the Annual Report (Hindi and English versions) of the Regional Institute of Technology, Jamshedpur, for the year 1992-93 alongwith audited Accounts.
- (ii) A Copy of the Review (Hindi and English versions) by the Government of the working of the Regional Institute of Technology, Jamshedpur, for the year 1992-93.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.
[Placed in Library. See No. LT-6789/94]